

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 911 of 2014

Jagdish Chandra Birua

... .. Petitioner

Versus

The State of Jharkhand

... .. Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner

: Mr. S.K. Upadhyay, Advocate

For the Opp. Party

: Mr. Rakesh Kumar Sinha, Advocate

Through Video Conferencing

6/07.07.2020

1. Heard Mr. S.K. Upadhyay, learned counsel appearing on behalf of the petitioner.
2. Heard Mr. Rakesh Kumar Sinha, learned counsel appearing on behalf of the opposite party-State.
3. After advancing some argument, learned counsel for the petitioner submits that the matter may be posted on 09.07.2020 for further arguments .
4. Considering the prayer made, post this case on 09.07.2020 for 'Final Disposal'.
5. Let this matter be treated as part heard.

(Anubha Rawat Choudhary, J.)

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